

# RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—FIFTEENTH SESSION)

*(27th November to 22nd December, 1995)*



LOK SABHA SECRETARIAT  
NEW DELHI

*February, 1996/Magha, 1917 (Saka)*

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## **PREFACE**

This Publication contains a brief resume of work done in the Tenth Lok Sabha during the Fifteenth Session *i.e.* from 27th November to 22nd December, 1995.

NEW DELHI;  
*February, 1996*  

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*Magha, 1917 (Saka)*

S. N. MISHRA,  
*Secretary-General.*

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## **1. DURATION OF SESSION**

|                                 |                           |
|---------------------------------|---------------------------|
| Date of Commencement            | @27 November, 1995        |
| Date of Adjournment sine die    | £22 December, 1995        |
| Date of Prorogation             | 2-1-1996                  |
| Total number of days of Session | 26 days                   |
| Number of actual Sitzings       | : 20 days                 |
| Number of Hours of Sitzings     | : 43 hours and 22 minutes |

---

@The first sitting commenced with the playing of National Anthem.

£ The last sitting ended with the playing of National Song.

## 2. ADJOURNMENT MOTION (Brought before the House)

| Subject                                                                                                                                     | Name of Member            | Date on which brought before the House | Time taken H. M. | Remarks                                                                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|----------------------------------------|------------------|-----------------------------------------------------------------------------------------------------|
| The failure of the Government to create proper condition in J&K to enable the Election Commission to supervise and conduct elections there. | Shri Alal Bihari Vaipayee | 28.11.1995<br>(Tuesday)                | 1 07             | After hearing members of various parties and Groups the Speaker withheld his consent to the motion. |

### 3. BILLS

#### (I) Government Bills

| Sl. No. | Title of the Bill                                                                                           | Date of introduction | Date of laying on the Table (in the case of Bills passed by Rajya Sabha) | Date of discussion in Lok Sabha                   | Time Taken   | No. of amendments tabled | No. of amendments carried | Progress/Remarks |
|---------|-------------------------------------------------------------------------------------------------------------|----------------------|--------------------------------------------------------------------------|---------------------------------------------------|--------------|--------------------------|---------------------------|------------------|
| 1       | 2                                                                                                           | 3                    | 4                                                                        | 5                                                 | 6            | 7                        | 8                         | 9                |
| *1.     | The Depositories Bill, 1995                                                                                 | 28.11.95             | —                                                                        | 1.12.95<br>6.12.95<br>(Consideration and passing) | H<br>M<br>56 | —                        | —                         | Passed           |
| 2.      | The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Bill, 1995 | 1.12.95              | —                                                                        | —                                                 | —            | 72                       | —                         | Pending          |
| 3.      | The Building and Other Construction Workers' Welfare Cess Bill, 1995                                        | 1.12.95              | —                                                                        | —                                                 | —            | 30                       | —                         | Pending          |

\*Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Depositories Ordinance, 1995 (No. 11 of 1995).



|                                                                                                                 | 2 | 3                            | 4       | 5                                         | 6  | 7  | 8 | 9                  |
|-----------------------------------------------------------------------------------------------------------------|---|------------------------------|---------|-------------------------------------------|----|----|---|--------------------|
|                                                                                                                 |   |                              |         | H                                         | M  |    |   |                    |
| 4. The Industrial Disputes (Amendment) Bill, 1995, as passed by Rajya Sabha                                     |   | —                            | 6.12.95 | —                                         | —  | —  | — | Pending            |
| 5. The National Trust for Welfare of Persons with Mental Retardation and Cerebral Palsy Bill, 1995              |   | 6.12.95                      | —       | —                                         | —  | —  | — | Pending            |
| 6. The Appropriation (No. 5) Bill, 1995                                                                         |   | 6.12.95                      | —       | 6.12.95 0<br>(Consideration and passing)  | 02 | —  | — | Passed             |
| 7. The Cotton Ginning and Pressing Factories (Repeal) Bill, 1995                                                |   | 11.12.95                     | —       | —                                         | —  | —  | — | Pending            |
| 8. The Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Bill, 1995                            |   | 19.12.95                     | —       | —                                         | —  | —  | — | Pending            |
| 9. The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1995                                        |   | 22.12.95                     | —       | 22.12.95 0<br>(Consideration and passing) | 02 | —  | — | Passed             |
| 10. The Appropriation (Railways) No. 4 Bill, 1995                                                               |   | 22.12.95                     | —       | 22.12.95 0<br>(Consideration and passing) | 02 | —  | — | Passed             |
| 11. The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Bill, 1995 |   | 26.8.95<br>(Earlier Session) | —       | 22.12.95 0<br>(Consideration and passing) | 03 | 12 | 4 | Passed, as amended |

## **SUMMARY**

|                                                                                                                                                         |     |
|---------------------------------------------------------------------------------------------------------------------------------------------------------|-----|
| 1. Bills pending at the end of the last session                                                                                                         | 18  |
| 2. Bills introduced                                                                                                                                     | 9   |
| 3. Bills opposed at introduction stage                                                                                                                  | Nil |
| 4. Bills passed by Rajya Sabha and laid on the Table                                                                                                    | 1   |
| 5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments                                                                                | Nil |
| 6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha                                                                     | Nil |
| 7. Bills passed                                                                                                                                         | 5   |
| 8. Bills negatived                                                                                                                                      | Nil |
| 9. Bills withdrawn                                                                                                                                      | Nil |
| 10. Bills part-discussed                                                                                                                                | Nil |
| 11. Motions for adjournment of debate on the Bills adopted                                                                                              | Nil |
| 12. Bills referred to Select Committee                                                                                                                  | Nil |
| 13. Bills referred to Joint Committee                                                                                                                   | Nil |
| 14. Bills reported by Select Committee                                                                                                                  | Nil |
| 15. Bills reported by Joint Committee                                                                                                                   | Nil |
| 16. Bills originating in and referred to a Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha         | Nil |
| 17. Bills referred to Standing Committee by Chairman/ Speaker                                                                                           | 3   |
| 18. Bills pending at the end of the Fifteenth Session of Tenth Lok Sabha <i>vide</i> para No. 4473 of Lok Sabha Bulletin—Part II, dated 8 January, 1996 | 23  |

## (II) Bills Referred to Standing Committee and Presentation/Laying of Reports Thereof

| Sl. No. | Title of the Bill                                                                                           | Date of introduction in Lok Sabha/Rajya Sabha | Referred by Speaker/Chairman | Name of the Committee/<br>Date of Reference | Date of presentation/laying of Report | Remarks                         |
|---------|-------------------------------------------------------------------------------------------------------------|-----------------------------------------------|------------------------------|---------------------------------------------|---------------------------------------|---------------------------------|
| 1       | 2                                                                                                           | 3                                             | 4                            | 5                                           | 6                                     | 7                               |
| 1.      | The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Bill, 1994.                | 12.12.94<br>(Lok Sabha)                       | Speaker                      | Agriculture<br>(13.12.94)                   | 19.12.95                              | Pending in Lok Sabha.           |
| 1.      | The Election Commission (Charging of Expenses on the Consolidated Fund of India) Bill, 1994                 | 16.12.94<br>(Lok Sabha)                       | Chairman                     | Home Affairs<br>(21.12.94)                  | 28.11.95                              | Pending in Lok Sabha.           |
| 3.      | The Arbitration and Conciliation Bill, 1995                                                                 | 16.5.95<br>(Rajya Sabha)                      | Chairman                     | Home Affairs<br>(17.5.95)                   | 28.11.95                              | Pending in Rajya Sabha.         |
| 4.      | The Rice-Milling Industry (Regulation) Bill, 1995                                                           | 23.5.95<br>(Lok Sabha)                        | Speaker                      | Agriculture<br>(24.5.95)                    | 19.12.95                              | Pending in Lok Sabha.           |
| 5.      | The Criminal Law (Second Amendment) Bill, 1995                                                              | 21.8.95<br>(Lok Sabha)                        | Chairman                     | Home Affairs<br>(22.8.95)                   | 6.12.95                               | Pending in Lok Sabha.           |
| 6.      | The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Bill, 1995 | 26.8.95<br>(Lok Sabha)                        | Speaker                      | Labour and Welfare<br>(26.8.95)             | 6.12.95                               | Passed, as amended on 22.12.95. |

|     |                                                                                           |                          |          |                                         |          |                         |
|-----|-------------------------------------------------------------------------------------------|--------------------------|----------|-----------------------------------------|----------|-------------------------|
| 7   | The Salary, Allowances and Pension of Members of Parliament (Second Amendment) Bill, 1995 | 25.8.95<br>(Lok Sabha)   | Speaker  | Finance<br>(5.9.95)                     | 22.12.95 | Pending in Lok Sabha.   |
| 8.  | The Maulana Azad National Urdu University Bill, 1995                                      | 24.8.95<br>(Rajya Sabha) | Chairman | Human Resource Development<br>(24.8.95) | 11.12.95 | Pending in Rajya Sabha. |
| 9.  | The Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Bill, 1995                        | 24.8.95<br>(Rajya Sabha) | Chairman | Human Resource Development<br>(24.8.95) | 13.12.95 | Pending in Rajya Sabha. |
| 10. | The Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Bill, 1995   | 22.8.95<br>(Rajya Sabha) | Chairman | Transport and Tourism<br>(23.8.95)      | 6.12.95  | Pending in Rajya Sabha. |
| 11. | The Apprentices (Amendment) Bill, 1995                                                    | 25.8.95<br>(Rajya Sabha) | Speaker  | Labour and Welfare<br>(8.9.95)          | 6.12.95  | Pending in Rajya Sabha. |
| 12  | The Cotton Ginning and Pressing Factories (Repeal) Bill, 1995                             | 11.12.95<br>(Lok Sabha)  | Chairman | Commerce<br>(18.12.95)                  | —        | Pending with Committee  |
| 13. | The Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Bill, 1995         | 19.12.95<br>(Lok Sabha)  | Speaker  | Energy<br>(20.12.95)                    | —        | Pending with Committee. |

| 1   | 2                                                  | 3                         | 4        | 5                                   | 6 | 7                       |
|-----|----------------------------------------------------|---------------------------|----------|-------------------------------------|---|-------------------------|
| 14. | The Seamen's Provident Fund (Amendment) Bill, 1995 | 22.12.95<br>(Rajya Sabha) | Chairman | Transport and Tourism<br>(28.12.95) | — | Pending with Committee. |

### (III) Private Members' Bills

| Sl. No. | Title of the Bill and member-in-charge                                                                     | Date of introduction | Date of laying on the Table (in the case Bills passed by Rajya Sabha) | Date(s) of discussion in Lok Sabha | Time taken                                                       | No. of amendments tabled | No. of amendments carried | Progress/Remarks |
|---------|------------------------------------------------------------------------------------------------------------|----------------------|-----------------------------------------------------------------------|------------------------------------|------------------------------------------------------------------|--------------------------|---------------------------|------------------|
| 1       | 2                                                                                                          | 3                    | 4                                                                     | 5                                  | 6                                                                | 7                        | 8                         | 9                |
|         |                                                                                                            |                      |                                                                       |                                    | H M                                                              |                          |                           |                  |
| 1.      | The Constitution (Amendment) Bill, 1995<br>(Insertion of new article 31) by Shri Sultan Salahuddin Owaisi. | 1.12.95              | —                                                                     | —                                  | —                                                                | —                        | —                         | Pending          |
| 2.      | The Acquired Immuno Deficiency Syndrome (Preventive Measures) Bill, 1995 by Shri Basudeb Acharya.          | 1.12.95              | —                                                                     | —                                  | —                                                                | —                        | —                         | Pending          |
| 3.      | The Constitution (Amendment) Bill, 1995<br>(Amendment of article 345, etc.) by Shri Syed Shahabuddin.      | 1.12.95              | —                                                                     | —                                  | 0—03<br>Minutes taken on introduction of Bills at S. Nos. 1 to 3 | —                        | —                         | Pending          |

| 1  | 2                                                                                                                                            | 3                           | 4 | 5                                                                                                                                             | 6                                                                                        | 7 | 8 | 9                                                                            |
|----|----------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|---|-----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|---|---|------------------------------------------------------------------------------|
| 4. | The Constitution (Amendment) Bill, 1992 (Earlier Session) (Insertion of new articles 330A and 330B, etc.) by Shri K.P. Reddaiah Yadav.       | 7.8.1992                    | — | 19.5.1995 (Thirteenth Session)<br>4.8.1995 and 17.8.1995 minutes (Fourteenth Session) during 1.12.1995 Thirteenth and (Further Consideration) | 0-34 (excluding 4 hours and 58 minutes taken during Thirteenth and Fourteenth Sessions). | — | — | On 1.12.1995, a motion that the debate on the Bill be adjourned was adopted. |
| 5. | The Reservation for Economically Weaker Sections of the People (Higher Education and Public Employment) Bill, 1992 by Shri Syed Shahabuddin. | 26.2.1993 (Earlier Session) | — | 1.12.1995                                                                                                                                     | 1-51                                                                                     | — | — | Discussion on the motion for consideration not concluded. Pending.           |

## **SUMMARY**

|                                                                                                                            |     |
|----------------------------------------------------------------------------------------------------------------------------|-----|
| 1. Bills pending at the end of the last session . . . . .                                                                  | 354 |
| 2. Bills Introduced . . . . .                                                                                              | 3   |
| 3. Bills withdrawn . . . . .                                                                                               | NIL |
| 4. Bills negatived . . . . .                                                                                               | NIL |
| 5. Bills removed from the Register of Pending Bills. . . . .                                                               | 5   |
| 6. Bills debate adjourned . . . . .                                                                                        | 1   |
| 7. Bills part-discussed . . . . .                                                                                          | 1   |
| 8. Bill Pending at the end of the session <i>vide</i> para No. 4474<br>of Bulletin-Part II, dated 8 January, 1996. . . . . | 352 |



#### 4. COMMITTEES

##### (i) Financial Committee

| Name of Committee                        | No. of<br>sittings | Duration<br>H. M. | Average<br>percentage<br>of attendance<br>of Members | Study<br>Tours/<br>Local<br>visits<br>under-<br>taken | Reports<br>Presented<br>Original<br>Action<br>taken | Action<br>Taken<br>State-<br>ment |
|------------------------------------------|--------------------|-------------------|------------------------------------------------------|-------------------------------------------------------|-----------------------------------------------------|-----------------------------------|
| Committee on<br>Estimates                | 1                  | 2 00              | 40                                                   | —                                                     | 1                                                   | —                                 |
| Committee on<br>Public Under-<br>takings | 6                  | 12 05             | 36                                                   | —                                                     | 2                                                   | 1                                 |
| Committee on<br>Public Accounts          | 3                  | 3 45              | 54.05                                                | —                                                     | 4                                                   | —                                 |
|                                          | 10                 | 17 50             | 44.01%                                               | —                                                     | 7                                                   | 1                                 |

## (ii) Standing Committees

| Sl. No. | Name of Committee                                                               | No. of sittings                         | Duration H. | Duration M. | Average %age of attendance | Study Tours/ Local visits under-taken | Reports Presented        | Remarks |
|---------|---------------------------------------------------------------------------------|-----------------------------------------|-------------|-------------|----------------------------|---------------------------------------|--------------------------|---------|
| 1       | 2                                                                               | 3                                       | 4           | 5           | 6                          | 7                                     | 8                        | 9       |
| 1.      | Committee on Agriculture                                                        | 2                                       | 1           | 50          | 38%                        | —                                     | 8                        | —       |
| 2.      | Committee on Communications                                                     | 2                                       | 2           | 10          | 34%                        | —                                     | 5                        | —       |
| 3.      | (i) Committee on Defence<br>(ii) Sub-Committee of Standing Committee on Defence | 2                                       | 2           | 05          | 44%                        | —                                     | —                        | —       |
| 4.      | Committee on Energy                                                             | 1                                       | 0           | 30          | 57%                        | —                                     | —                        | —       |
| 5.      | Committee on External Affairs                                                   | 4                                       | 4           | 15          | 21.5%                      | —                                     | 9                        | —       |
| 6.      | Committee on Finance                                                            | 2                                       | 2           | 00          | 35%                        | —                                     | 3                        | —       |
| 7.      | Committee on Food, Civil Supplies & Public Distribution                         | 3                                       | 4           | 55          | 39.8%                      | —                                     | 1                        | —       |
| 8.      | Committee on Labour and Welfare                                                 | 1                                       | 2           | 30          | 34.1%                      | —                                     | —                        | —       |
| 9.      | Committee on Petroleum & Chemicals                                              | 6                                       | 13          | 35          | 37.9%                      | —                                     | 2                        | —       |
| 10.     | Committee on Railways                                                           | 1                                       | 1           | 30          | 28.8%                      | —                                     | 5                        | —       |
|         |                                                                                 | 1                                       | 0           | 45          | 34%                        | —                                     | 2 (Action Taken Reports) | —       |
| 11.     | Committee on Urban and Rural Development                                        | 3 (Main Committee)<br>1 (Sub-Committee) | 5           | 25          | 32%                        | —                                     | 2 (Action Taken Reports) | —       |
|         |                                                                                 |                                         | 1           | 20          | 37%                        | —                                     | 2 (Action Taken Reports) | —       |

### (III) Committees other than Financial and Standing Committees

| Sl. No. | Name of Committee                                                 | No. of sittings | Duration H. M. | Average %age of attendance | Study of Tours/ Local visits under-taken | Reports Presented | Remarks |                                                      |
|---------|-------------------------------------------------------------------|-----------------|----------------|----------------------------|------------------------------------------|-------------------|---------|------------------------------------------------------|
| 1       | 2                                                                 | 3               | 4              | 5                          | 6                                        | 7                 | 8       | 9                                                    |
| 1.      | Business Advisory Committee                                       | 3               | 2 20           | 53.33%                     | —                                        | —                 | 3       |                                                      |
| 2.      | Committee of Privileges                                           | 1               | 0 20           | 46.6%                      | —                                        | —                 | —       |                                                      |
| 3.      | Committee on Absence of Members                                   | 1               | 0 15           | 46.66%                     | —                                        | —                 | 1       |                                                      |
| 4.      | Committee on Government Assurances                                | 3               | 2 00           | 46.6%                      | —                                        | —                 | 4       |                                                      |
| 5.      | Committee on Papers Laid on the Table                             | 1               | 0 45           | 33.13%                     | —                                        | —                 | 4       |                                                      |
| 6.      | Committee on Petitions                                            | 4               | 4 20           | 48.33%                     | —                                        | —                 | 3       |                                                      |
| 7.      | Committee on Private Members' Bill and Resolutions                | 2               | 1 05           | 46.7%                      | —                                        | —                 | 2       |                                                      |
| 8.      | Joint Committee on Offices of Profit                              | 1               | 1 05           | 46.6%                      | —                                        | —                 | 3       |                                                      |
| 9.      | Committee on the Welfare of Scheduled Castes and Scheduled Tribes | 8               | 10 45          | 41.25%                     | 1                                        | 4                 |         |                                                      |
| 10.     | Rules Committee                                                   | —               | —              | —                          | —                                        | —                 | —       |                                                      |
| 11.     | House Committee                                                   | 1               | 1 30           | 75%                        | —                                        | —                 | —       |                                                      |
| 12.     | Committee on Subordinate Legislation                              | 3               | 5 00           | 47%                        | —                                        | —                 |         | *21st, 22nd and 23rd Reports Presented on 22.12.1995 |

|     |                                                                                  |   |    |     |   |   |   |
|-----|----------------------------------------------------------------------------------|---|----|-----|---|---|---|
| 13. | Joint Committee on Salaries & Allowances of Members of Parliament                | — | —  | —   | — | — | — |
| 14. | General Purposes Committee                                                       | — | —  | —   | — | — | — |
| 15. | Railway Convention Committee                                                     | — | —  | —   | 1 | — | — |
| 16. | Joint Committee to suggest facilities and remuneration for Members of Parliament | 1 | 00 | 50% | — | — | — |
| 17. | Joint Committee on Catering in Parliament Complex                                | 1 | —  | 40% | — | — | — |

## 5. FINANCIÁL BUSINESS

| Subject                                                                                       | Date of<br>Presentation | Date of Discussion                                                                                                      | Time Taken |
|-----------------------------------------------------------------------------------------------|-------------------------|-------------------------------------------------------------------------------------------------------------------------|------------|
| 1                                                                                             | 2                       | 3                                                                                                                       | 4          |
| <i>(i) General Budget</i>                                                                     |                         |                                                                                                                         |            |
| Supplementary Demands for Grants 28.11.1995<br>in respect of Budget (General) for<br>1995-96  |                         | 6.12.1995 Discussion and Voting on Sup-<br>plementary Demands for Grants<br>(General)                                   | 4 08       |
| <i>(ii) Railway Budget</i>                                                                    |                         |                                                                                                                         |            |
| Supplementary Demands for Grants 11.12.1995<br>in respect of Budget (Railways) for<br>1995-96 |                         | 22.12.1995 Discussion and Voting on Sup-<br>plementary Demands for Grants<br>(Railways) (Voted without discus-<br>sion) | 0 03       |

## 6. LEAVE OF ABSENCE

| Sl. No. | Name of Members              | Period of which leave granted                         | Date when leave granted |
|---------|------------------------------|-------------------------------------------------------|-------------------------|
| 1.      | Shri Probin Deka             | 31.7.95 to 26.8.95 = 21 days                          | 11.12.1995              |
| 2.      | Shri V. Krishna Rao          | -Do-                                                  |                         |
| 3.      | Shri Ankushrao Racsahab Tope | 2.8.95 to 26.8.95 = 19 days                           |                         |
| 4.      | Shri Krishna Marandi         | 31.7.95 to 22.8.95 = 17 days                          |                         |
| 5.      | Shri George Fernandes        | 21.8.95 to 26.8.95 and 27.11.95 to 22.12.95 = 32 days |                         |

**7. MOTIONS UNDER RULES 191 AND 342****SUMMARY**

|   |                                        |            |
|---|----------------------------------------|------------|
| 1 | No. of notices received                | <b>225</b> |
| 2 | No. of motions admitted                | <b>48</b>  |
| 3 | No. of motions discussed               | <b>Nil</b> |
| 4 | No. of motions remained part-discussed | <b>Nil</b> |
| 5 | Time taken                             | <b>Nil</b> |

## 8. OBITUARY REFERENCE

| Sl. No. | Name and Particulars of Membership                                                                       | Date of death | Date on which reference made | Time taken H. M. |
|---------|----------------------------------------------------------------------------------------------------------|---------------|------------------------------|------------------|
| 1       | 2                                                                                                        | 3             | 4                            | 5                |
| 1.      | *Shri Chholey Lal<br>(Sitting Member of Lok Sabha)                                                       | 15.11.1995    |                              |                  |
| 2.      | Smt. Sumati Oraon<br>(Member, Seventh and Eighth Lok Sabha)                                              | 13.9.1995     |                              |                  |
| 3.      | Shri Maharaj Singh Bharti<br>(Member, Fourth Lok Sabha)                                                  | 14.9.1995     |                              |                  |
| 4.      | Sardar Surjit Singh Majithia<br>(Member, Central Legislative Assembly First, Second and Third Lok Sabha) | 27.9.1995     |                              |                  |
| 5.      | Shri Madan Pandey<br>(Member, Eighth Lok Sabha)                                                          | 10.10.1995    |                              |                  |
| 6.      | Shri S.N. Misra<br>(Member, Fourth and Fifth Lok Sabha)                                                  | 25.10.1995    | 27.11.1995                   | 0 48             |
| 7.      | Shri Kumbha Ram Arya<br>(Member, Seventh Lok Sabha)                                                      | 26.10.1995    |                              |                  |
| 8.      | Shri P.V.G. Raju<br>(Member Second, Fifth, Sixth and Seventh Lok Sabha)                                  | 14.11.1995    |                              |                  |
| 9.      | Shri Shankar Dayal Singh<br>(Member, Fifth Lok Sabha)                                                    | 26.11.1995    |                              |                  |
| 10.     | Shri Beant Singh<br>(Chief Minister of Punjab)                                                           |               |                              |                  |
| 11.     | *Mr. Yitzak Rabin<br>(Prime Minister of Israel)                                                          | 04.11.1995    |                              |                  |

\*House was adjourned for the day without transacting any business.



| 1   | 2                                                                                        | 3          | 4          | 5    |
|-----|------------------------------------------------------------------------------------------|------------|------------|------|
| *2. | *Shri Dinesh Singh<br>(Member, Second, Third, Fourth, Fifth, Eighth and Ninth Lok Sabha) | 30 11 1995 |            |      |
| 13. | Shri Onkar Lal Bohra<br>(Member, Fourth Lok Sabha)                                       | 02 11 1995 | 30 11 1995 | 0 32 |
| 14. | Shri Marland Singh<br>(Member, Fifth, Seventh and Eighth Lok Sabha)                      | 20 11 1995 |            |      |
| 15. | Shri Lakhna Lal Kapoor<br>(Member, Fourth and Sixth Lok Sabha)                           | 24 11 1995 |            |      |
| 16. | Shri M.K. Krishnan<br>(Member, Fifth Lok Sabha)                                          | 14 11 1995 | 01 12 1995 | 0 03 |
| 17. | *Shri Magunta Subbarama Reddy<br>(Sitting Member of Lok Sabha)                           | 01 12 1995 | 04 12 1995 | 0 35 |
| 18. | *Shri B.K. Gudadinni<br>(Sitting Member of Lok Sabha)                                    | 01 12 1995 |            |      |
| 19. | *Shri Rajaram Shankarrao Mane<br>(Sitting Member of Lok Sabha)                           | 04 12 1995 | 05 12 1995 | 0 21 |
| 20. | Shri Biddika Satyanarayana<br>(Member, Second, Third and Fifth Lok Sabha)                | 24 10 1995 |            |      |
| 21. | Shri Lakshmi Shankar Yadav<br>(Member, Provisional Parliament)                           | 29 10 1995 | 20 12 1995 | 0 08 |
| 22. | Shri Digamber Singh Chaudhuri<br>(Member, First, Third, Fourth and Seventh Lok Sabha)    | 10 12 1995 |            |      |

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|     |                                                                     |            |      |
|-----|---------------------------------------------------------------------|------------|------|
| 23. | Shri R. Ramanathan Chettiar<br>(Member, Second and Third Lok Sabha) | 12.12.1995 |      |
| 24. | Shri Girdhari Lal Vyas<br>(Member, Seventh and Eighth Lok Sabha)    | 17.12.1995 | 0 08 |
| 25. | Shri A.A. Rahim<br>(Member, Seventh Lok Sabha)                      | 31.8.1995  |      |
| 26. | Smt. Sushila Ganesh Mavalankar<br>(Member, First Lok Sabha)         | 11.12.1995 | 0 05 |
| 27. | Smt. Vijaya Raje<br>(Member, Second, Third and Fourth Lok Sabha)    | 19.12.1995 |      |

\*House was adjourned for the day without transacting any business.

**9. PAPERS LAID ON THE TABLE**

|                              |      |
|------------------------------|------|
| (a) By Government .....      | 1355 |
| (b) By Private Members ..... | NIL  |

## 10. PETITION

Presented by Member ..... One

## 11. PRIVILEGE MATTERS

| Brief Subject                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Name of the Member who raised the matter | Date on which matter brought before House | Time taken H M | Decision of Chair/House                                                                                                                                                                                                                                                                                                                                                                                                 |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|-------------------------------------------|----------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>Notice received from the Registrar, Delhi High Court requiring the Speaker, Lok Sabha to show cause as to why <i>rule nisi</i> be not issued in connection with the Civil Writ Petition No. 1569/95 under articles 226 and 227 of the Constitution of India praying <i>inter alia</i> for declaring constitution of the Committee under section 5(2) of the Press Council Act and election of Vishwabandu Gupta to the Committee as <i>ultra vires</i>.</p> | —                                        | 29.11.1995                                | 0 01           | <p>The Speaker informed the House that as per well-established practise and convention of the House, he had decided not to respond to the notice and that the Minister of State in the Ministry of Law, Justice and Company Affairs was requested to take such action as he might deem fit to apprise the High Court of Delhi of the correct constitutional position and well-established conventions of the House.</p> |

## 12. QUESTIONS

|                                                                                                                                                                    |        |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|
| (i) <i>Starred Questions</i>                                                                                                                                       |        |
| (a) Number of Questions put down<br>in Question Lists for oral answers                                                                                             | 400*   |
| (b) Number of Questions orally answered .....                                                                                                                      | 15     |
| (ii) <i>Short Notice Questions</i>                                                                                                                                 |        |
| (a) Number of Questions put down in<br>Short Notice Question List .....                                                                                            | Nil    |
| (b) Number of Short Notice<br>Questions Orally answered .....                                                                                                      | Nil    |
| (iii) <i>Unstarred Questions</i>                                                                                                                                   |        |
| (a) Number of Questions put down<br>in Question Lists for written answers .....                                                                                    | 4202** |
| (b) Number of Questions for which<br>written answers were laid on the Table<br>including those put down for oral answers<br>but not reached for oral answers ..... | 4587   |

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\* Including 1 Starred Question postponed from 5.12.95 to 12.12.95.

\*\* Including 1 Unstarred Question deleted.

### 13. RESOLUTIONS

#### (I) Statutory Resolutions

| Sl. No. | Subject                                                                                                                                                                                                                                                                    | Article/Section of Constitu-tions/Act | Name of Member who moved | Date of moving and discussion | Time taken | Ministry/ Department Concerned | Re- marks   |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------|-------------------------------|------------|--------------------------------|-------------|
| 1       | 2                                                                                                                                                                                                                                                                          | 3                                     | 4                        | 5                             | 6<br>H M   | 7                              | 8           |
| 1.      | Approval of the Proclamation issued by the President on 18.10.1995 under article 356 of the Constitution in Relation to the State of Uttar Pradesh.                                                                                                                        | Article 356                           | Shri S.B. Chavan         | 28.11.95<br>29.11.95          | 4 15       | Home Affairs                   | Adopted     |
| 2.      | Approval of the Draft Ministers' (Allowances, Medical Treatment and Other Privileges) Amendment Rules, 1995 framed under sub-section (i) of Section 11 of the Salaries and Allowances of Ministers Act, 1952 (58 of 1952) and laid on the Table of the House on 23.3.1995. | Section 11 of the Act                 | Shri S.B. Chavan         | 29.11.95                      | 0 08       | Home Affairs                   | Adopted     |
| 3       | *Disapproval of the Depositories Ordinance, 1995 (No. 11 of 1995) promulgated by the President on 20.9.1995.                                                                                                                                                               | Article 123                           | Shri Ram Naik            | 1.12.95<br>6.12.95            | 1 53       | Finance                        | With- drawn |

|    |                                                                                                                                                                                                                                       |             |                  |          |   |    |              |         |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|------------------|----------|---|----|--------------|---------|
| 4. | Approval of the continuance in force of the Proclamation dated 18.7.1990 in respect of Jammu and Kashmir issued under article 356 of the constitution by the President for a further period of six months with effect from 18.1.1996. | Article 356 | Shri S.B. Chavan | 19.12.95 | 0 | 03 | Home Affairs | Adopted |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|------------------|----------|---|----|--------------|---------|

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\*Discussed together with the motion for Consideration of the Depositories Bill, 1995.



## (ii) Private Members' Resolutions

| Sl. No. | Brief Subject                              | Name of the Member who moved | Date(s) of moving and discussion                                                    | Time taken<br>H M                                                                          | Ministry/<br>Department | Remarks                  |
|---------|--------------------------------------------|------------------------------|-------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|-------------------------|--------------------------|
| 1.      | Revival of sick Public Sector Undertakings | Shri Sudarsan Raychaudhuri   | 26.5.1995<br>(Thirteenth Session)<br>26.8.1995<br>(Fourteenth Session)<br>8.12.1995 | 2 44<br>(excluding 4 hours and 14 minutes taken during Thirteenth and Fourteenth Sessions) | Industry                | Discussion not concluded |

# 14. SHORT DURATION DISCUSSIONS

(Rule 193)

| S. No. | Subject                           | Under Rule | Name of Member who raised the discussion | Date(s) of discussion | Time taken | Ministry/- Department concurred | Remarks |
|--------|-----------------------------------|------------|------------------------------------------|-----------------------|------------|---------------------------------|---------|
|        |                                   |            |                                          |                       | H M        |                                 |         |
| 1.     | Economic situation in the country | 193        | Shri Jaswant Singh                       | 7.12.1995             | 5 17       | Finance                         |         |

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORT-  
ANCE FOR SHORT DURATION DISCUSSION UNDER RULE 193**

**SUMMARY**

|    |                                            |                       |
|----|--------------------------------------------|-----------------------|
| 1. | No. of Notices Received                    | 103                   |
| 2. | No. of Discussions Admitted                | One                   |
| 3. | No. of Discussion held                     | One                   |
| 4. | No. of Discussions remained part-discussed | Nil                   |
| 5. | Total Time Taken                           | 5 hours<br>17 minutes |

**15. SPEAKER/DEPUTY SPEAKER/CHAIRMAN**  
**Announcements/Observations/References**

| Sl.No. | Subject                                                                                                                                                                                                                                                                                     | By Whom | Date       |
|--------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|------------|
| 1.     | Announcement—regarding relinquishment of office by Secretary-General (Dr. Romesh Chander Bhargwa) with effect from 31.12.1995 and his appointment as Honorary Officer of the House and asking Shri Surendra Nath Mishra, Additional Secretary to officiate as Secretary-General, Lok Sabha. | Speaker | 22.12.1995 |
| 2.     | Valedictory reference on the conclusion of the Fifteenth Session of Tenth Lok Sabha.                                                                                                                                                                                                        | -do-    | -do-       |

**16. STATEMENTS**  
**(I) Statements made/laid by Ministers under Rule 372**

| Sl. No. | Brief Subject                                                                                                           | Name of Minister        | Date     | Time taken<br>H M |
|---------|-------------------------------------------------------------------------------------------------------------------------|-------------------------|----------|-------------------|
| 1.      | Jammu and Kashmir                                                                                                       | Shri S.B. Chavan        | 28.11.95 | 0 16              |
| 2.      | Government Business for the week commencing the 4th December, 1995                                                      | Shri Vidyacharan Shukla | 1.12.95  | 0 01              |
| 3.      | Price situation                                                                                                         | Shri Manmohan Singh     | 6.12.95  | 0 18              |
| 4.      | General Framework Agreement for Peace in Bosnia-Herzegovina                                                             | £Shri R. L. Bhatia      | 6.12.95  | 0 02              |
| 5.      | Successful launch of INSAT-2C on 7 December, 1995                                                                       | Shri P.V. Narasimha Rao | 7.12.95  | 0 07              |
| 6.      | The stage of the proceedings before the Designated Court, Poonamallee and before the Justice Jain Commission of Inquiry | Shri P. Chidambaram     | 7.12.95  | 0 03              |
| 7.      | Flooding of Gasitland mine of Bharat Coking Coal Limited, Dhanbad on 26/27 September, 1995                              | Shri Jagdish Tytler     | 7.12.95  | 0 02              |
| 8.      | @Award of licences to private companies for operating basic telecom services                                            | Shri Sukh Ram           | 7.12.95  | 0 55              |
| 9.      | Government Business for the week commencing the 11th December, 1995                                                     | Shri Mallikarjun        | 8.12.95  | 0 01              |
| 10.     | Award of licences to private companies for operating basic telecom services                                             | Shri Sukh Ram           | 22.12.95 | 0 01              |

£ Made on behalf of Shri Pranab Mukherjee.

@ Some points were raised by various members.

## (II) Matters under rule 377

*Position regarding receipt of replies from Ministries concerned during Tenth Lok Sabha as on 1.2.1996.*

|                                             | Total Number<br>of<br>Matters raised | No. of Replies<br>sent to Mem-<br>bers by Minis-<br>ters and<br>Copies<br>endorsed<br>to Lok Sabha<br>Secretariat | Percentage<br>of Replies<br>sent to<br>Members by<br>the Minister |
|---------------------------------------------|--------------------------------------|-------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| First Session<br>(9.7.91 to 18.9.91)        | 270                                  | 222                                                                                                               | 82.22                                                             |
| Second Session<br>(20.11.91 to 20.12.91)    | 133                                  | 115                                                                                                               | 86.47                                                             |
| Third Session<br>(24.2.92 to 12.5.92)       | 314                                  | 240                                                                                                               | 76.43                                                             |
| Fourth Session<br>(8.7.92 to 20.8.92)       | 149                                  | 112                                                                                                               | 75.16                                                             |
| Fifth Session<br>(24.11.92 to 23.12.92)     | 61                                   | 47                                                                                                                | 77.05                                                             |
| Sixth Session<br>(22.2.93 to 14.5.93)       | 253                                  | 194                                                                                                               | 76.68                                                             |
| Seventh Session<br>(26.7.93 to 28.8.93)     | 127                                  | 92                                                                                                                | 72.36                                                             |
| Eighth Session<br>(2.12.93 to 30.12.93)     | 70                                   | 49                                                                                                                | 70.00                                                             |
| Ninth Session<br>(21.2.94 to 13.5.94)       | 185                                  | 133                                                                                                               | 71.35                                                             |
| Tenth Session<br>(13.6.94 and 14.6.94)      | 13                                   | 7                                                                                                                 | 53.85                                                             |
| Eleventh Session<br>(25.7.94 to 26.8.94)    | 102                                  | 71                                                                                                                | 69.60                                                             |
| Twelfth Session<br>(7.12.94 to 23.12.94)    | 33                                   | 23                                                                                                                | 69.70                                                             |
| Thirteenth Session<br>(13.2.95 to 3.6.95)   | 211                                  | 133                                                                                                               | 63.03                                                             |
| Fourteenth Session<br>(31.7.95 to 26.8.95)  | 96                                   | 50                                                                                                                | 52.08                                                             |
| Fifteenth Session<br>(27.11.95 to 22.12.95) | 28                                   | 7                                                                                                                 | 25                                                                |

**(III) Statement showing the time spent on disorderly scene/interruptions in the House during  
Fifteenth Session, Tenth Lok Sabha**

| Date       | Time spent |    | Remarks                                                                                                                                                                                                          |
|------------|------------|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|            | H.         | M. |                                                                                                                                                                                                                  |
| 1.12.1995  | 0          | 55 | Interruptions started at 1205 hrs. and continued upto 1232 hrs. Lok Sabha adjourned at 1233 hrs. to meet at 1400 hrs.                                                                                            |
| 6.12.1995  | 0          | 15 | Due to interruptions, Lok Sabha adjourned at 1245 hrs. to meet again at 1400 hrs.                                                                                                                                |
| 7.12.1995  | 1          | 00 | Interruptions started at 1100 hrs. and continued upto 1117 hrs. Lok Sabha adjourned at 1118 hrs. to meet again at 1200 hrs.                                                                                      |
| 8.12.1995  | 3          | 29 | Interruptions started at 1101 hrs. and continued upto 1108 hrs. Lok Sabha adjourned at 1109 hrs. till 1200 hrs. Due to continued interruptions, Lok Sabha adjourned at 1201 hrs. to meet again at 1530 hrs.      |
| 11.12.1995 | 5          | 57 | Interruptions started at 1100 hrs. and continued upto 1102 hrs. Lok Sabha adjourned at 1103 hrs. to meet again at 1400 hrs. Interruptions continued upto 1403 hrs. Lok Sabha adjourned at 1406 hrs. for the day. |
| 12.12.1995 | 5          | 56 | Due to interruptions, Lok Sabha adjourned at 1004 hrs. for the day.                                                                                                                                              |
| 13.12.1995 | 5          | 54 | Interruptions started at 1100 hrs. Lok Sabha adjourned at 1102 hrs. to meet at 1400 hrs. Lok Sabha again adjourned at 1406 hrs. for the day.                                                                     |
| 14.12.1995 | 6          | 00 | Interruptions started at 1100 hrs. and continued upto 1113 hrs. Lok Sabha adjourned at 1113 hrs. for the day.                                                                                                    |
| 15.12.1995 | 6          | 00 | Interruptions started at 1100 hrs. and continued upto 1109 hrs. Lok Sabha adjourned at 1110 hrs. for the day.                                                                                                    |

|            |   |    |                                                                                                                                                   |
|------------|---|----|---------------------------------------------------------------------------------------------------------------------------------------------------|
| 18.12.1995 | 5 | 56 | Due to interruptions, Lok Sabha adjourned at 1104 hrs. for the day.                                                                               |
| 19.12.1995 | 3 | 20 | Due to interruptions, Lok Sabha adjourned at 1440 hrs. for the day.                                                                               |
| 20.12.1995 | 5 | 50 | Interruptions started at 1110 hrs. and continued upto 1113 hrs.<br>Lok Sabha adjourned at 1114 hrs. for the day.                                  |
| 21.12.1995 | 6 | 00 | Interruptions started at 1100 hrs. and continued upto 1104 hrs.<br>Lok Sabha adjourned at 1105 hrs. for the day.                                  |
| 22.12.1995 | 1 | 45 | Due to interruptions, at 11.15 hours Lok Sabha adjourned at 1120 hrs. to meet again at 1400 hrs. Lok Sabha adjourned <i>sine die</i> at 1443 hrs. |

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58 17

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NOTE:—Time calculated on the basis of the normal time of the sitting of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.



**(iv) Statement indicating matters raised after question hour and before taking up of the listed business and time taken thereon during the Fifteenth Session, Tenth Lok Sabha**

| Date                          | Number of<br>matters raised | Number of<br>members who<br>spoke | Time<br>H | Time<br>taken<br>M |
|-------------------------------|-----------------------------|-----------------------------------|-----------|--------------------|
| 27.11.1995                    | NIL                         | NIL                               | NIL       |                    |
| 28.11.1995                    | 5                           | 20                                | 1         | 37                 |
| 29.11.1995                    | 20                          | 33                                | 2         | 25                 |
| 30.11.1995                    | NIL                         | NIL                               | NIL       |                    |
| 1.12.1995                     | 2                           | 4                                 | 0         | 17                 |
| 4.12.1995                     | NIL                         | NIL                               | NIL       |                    |
| 5.12.1995                     | NIL                         | NIL                               | NIL       |                    |
| 6.12.1995                     | 2                           | 11                                | 1         | 12                 |
| 7.12.1995                     | 10                          | 20                                | 1         | 04                 |
| 8.12.1995<br>to<br>18.12.1995 | NIL                         | NIL                               | NIL       |                    |
| 19.12.1995                    | 1                           | 13                                | 2         | 24                 |
| 20.12.1995                    | NIL                         | NIL                               | NIL       |                    |
| 22.12.1995                    |                             |                                   |           |                    |
|                               | 40                          | 101                               | 8         | 59                 |

### 17. VACATION OF SEATS

| Name of Member   | Constituency & State             | Remarks                                                                                                                                                                          |
|------------------|----------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Smt. Sheila Kaul | (Rae-Bareilly—<br>Uttar Pradesh) | Seat became vacant w.e.f. 17.11.1995 under the provisions of Clause (1) of Art. 158 of the Constitution consequent upon her assuming the office of Governor of Himachal Pradesh. |

# **17. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FIFTEENTH SES- SION OF TENTH LOK SABHA**

| Business                                                                                                                    | Time taken |           | Percentage to<br>the total<br>time taken |
|-----------------------------------------------------------------------------------------------------------------------------|------------|-----------|------------------------------------------|
|                                                                                                                             | H          | M         |                                          |
| <b>BILLS</b>                                                                                                                |            |           |                                          |
| (a) Government Bills                                                                                                        | 2          | 05        | 4.8                                      |
| (b) Private Members' Bills                                                                                                  | 2          | 28        | 5.7                                      |
| <b>BUDGETS</b>                                                                                                              |            |           |                                          |
| (a) Railway Budget                                                                                                          | 4          | 08        | 9.6                                      |
| (b) General Budget                                                                                                          | 0          | 03        | —                                        |
| <b>DISCUSSIONS</b>                                                                                                          |            |           |                                          |
| Short Duration Discussion<br>(Rule 193)                                                                                     | 5          | 17        | 12.2                                     |
| <b>MATTERS OF URGENT PUBLIC IMPORTANCE RAISED<br/>AFTER THE QUESTION HOUR</b>                                               | 8          | 59        | 20.7                                     |
| <b>MATTERS UNDER RULE 377</b>                                                                                               | 0          | 32        | 1.2                                      |
| <b>QUESTIONS</b>                                                                                                            | 3          | 56        | 9.1                                      |
| <b>RESOLUTIONS</b>                                                                                                          |            |           |                                          |
| (a) Statutory Resolutions                                                                                                   | *4         | 26        | 10.2                                     |
| (b) Private Members' Resolutions                                                                                            | 2          | 44        | 6.3                                      |
| <b>STATEMENTS (Rule 372)</b>                                                                                                | 1          | 48        | 4.1                                      |
| <b>OTHER MATTERS such<br/>Oath, Obituary, Papers laid on the Table, Points of<br/>Order,<br/>Personal Explanations etc.</b> | 6          | 58        | 16.1                                     |
| <b>TOTAL:</b>                                                                                                               | <b>43</b>  | <b>22</b> | <b>100.0</b>                             |

\*Joint discussion took place on Statutory Resolution [vide Statement No. 13(i) Sl. No.3] and Motion for consideration of connected Government Bill [vide Statement No. 3(i) Sl. No. 1]. Time taken on joint discussion has been shown under Government Bills.

**CORRIGENDA**  
**RESUME OF WORK DONE BY LOK SABHA**  
**(TENTH LOK SABHA - FIFTEENTH SESSION)**

| <i>Page<br/>No.</i> | <i>Sl.<br/>No.</i> | <i>Column</i> | <i>Line</i>    | <i>for</i>                               | <i>read</i>                                                             |
|---------------------|--------------------|---------------|----------------|------------------------------------------|-------------------------------------------------------------------------|
| 14                  | 8                  | 5             | -              | 05                                       | 00                                                                      |
| 14                  | 12                 |               |                | The existing<br>matter under<br>column 8 | *3<br>and the matter<br>under column 8<br>may be read<br>under column 9 |
| 15                  | 15                 | 7             |                | 1                                        | -                                                                       |
| 15                  | 15                 | 8             |                | -                                        | 1                                                                       |
| 15                  | 17                 | 4&5           |                | -                                        | 1 35                                                                    |
| 38                  |                    |               | 1<br>(Heading) | 17                                       | 18                                                                      |